

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 274 OF 2017 & IA NO. 434 OF 2017**

**Dated: 16<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**J.K. Lakshmi Cement Ltd. .... Appellant(s)  
Vs.  
Rajasthan Renewable Energy Corpn. Ltd. & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R.K. Mehta  
Ms. Himanshi Andley for R-2

**ORDER**

The Appellant files application for withdrawal of the Appeal. The same is allowed and the appeal is dismissed as withdrawn.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/pk*